

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
TA(IBC)-07(PB)/2023

IN THE MATTER OF:

Bank of Maharashtra

.... Petitioner

v.

Gaurav Bansal

.... Respondent

Order under Rule 16(d) NCLT, 2016

Order delivered on 19.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:-

ORDER

Re-notified to 23.07.2024.

-sd-
(KAMAL SULTANPURI)
JOINT REGISTRAR

19.07.2024
Ritu Sharma